

MEGHALAYA LEGISLATIVE ASSEMBLY

LIST OF BUSINESS

Autumn Session
Wednesday, September 26, 2018.

PRIVATE MEMBERS' BUSINESS

1. Questions.
2. Shri H. M. SHANGPLIANG, MLA to call the Attention of the Minister in-charge Home (Police) under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the news item published in "The Shillong Times" dt 27th August 2018 under the Caption "*Shillongites get no respite from traffic Congestion in hill city*".
3. Shri P. T. SAWKMIE, MLA to raise a Short Duration discussion under Rule 50 of the Rules of Procedure and Conduct of Business regarding the news item appeared in "The Shillong Times" dt 06-08-2018 under the Caption "NESO FOR NRC IN ALL NORTH EAST STATES".
- *4. Resolutions.
- *5. Motions.

Shillong
The 25th September, 2018.


Andrew Simons,
Commissioner & Secretary,
Meghalaya Legislative Assembly.